

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1209
ANSWERED ON:05.03.2013
SCHEDULED CASTES SUB PLAN
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the mandatory budget allocation has been made under the Scheduled Castes Sub-Plan of the Ministry;
- (b) if so, the details thereof during each of the last three years and the current year, head-wise;
- (c) if not, the reasons therefor; and
- (d) the efforts being made by the Government/Ministry to maintain the Scheduled Castes Sub-Plan?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) and (b) The Ministry of Social Justice & Empowerment was mandated to allocate 16.2% of its budgeted plan outlay under Schedule Caste Sub Plan (SCSP) prior to the revision of guidelines for formulation and implementation of SCSP by the Planning Commission. After the revised guidelines of the Planning Commission, implemented from the financial year 2011-12, the Ministry is mandated to earmark a minimum of 72.5% of its budgeted plan outlay under SCSP. The plan outlay allocated under SCSP is reflected under Minor Head '789' every year in the Detailed Demands for Grants of the Ministry. The budgeted plan outlay of the Ministry vis-à-vis the plan outlay allocated under SCSP during the last three years (2009-12) as well as for the current year 2012-13 is given below:-

(Amount: Rs. in crore)

Year	Budgeted Plan Outlay of Ministry	Plan Outlay allocated under SCSP	Percentage of Budgeted Plan Outlay allocated under SCSP
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2009-10	2500	1899	75.96
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2010-11	4500	3325	73.89
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2011-12	5375	4054	75.42
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2012-13	5915	4300	72.69
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(c) and (d): Do not arise.